

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-37-2020

Bhupesh Krishna Bhide @

Bhupesh Chandrakant Bhide & Others Applicants

Versus

Sadanand C. Sinai Nadkarni & Others Respondents.

Shri Ryan Menezes, Advocate for the applicants.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 19th June,2020

P.C.:

Shri Ryan Menezes, learned Advocate seeks leave to dispense with the office objection regarding the date of the decree and place the corrected certified copy on record.
Leave granted.

2. Registry to register the appeal.
3. The application stands disposed off accordingly.

NUTAN D. SARDESSAI, J.